

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1669
ANSWERED ON:22.07.2014
SDRF NDRF NORMS
Nath Shri Chand

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to extend the agriculture input subsidy where the crop damage is between 20% to 50% as a result of hailstorm, hoar frost and cold wave under the norms of SDRF and NDRF;
- (b) if so, the time by which it is likely to be extended;
- (c) whether the Government has received any memorandum from the State of Rajasthan in this regard; and
- (d) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (d): No Madam, However, in this context, it is mentioned that the revision of the list of items and norms of assistance, is reviewed normally after the award of successive Finance Commissions. Taking into account various factors including the price rise, the Government of India issued order on revised items and norms of assistance under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) on 16th January 2012 and was further modified on 28th September 2012. The Government of India has modified the norms of certain items related to fully damaged pucca houses, gratuitous relief, agriculture input subsidy, and fodder/ feed concentrate in cattle camps of assistance from SDRF / NDRF on 21.6.2013 and subsequently on 28.11.2013. These norms are available on the Ministry of Home Affairs website: www.ndmindia.nic.in.

The extant norms inter-alia provide for assistance to the farmers in the form of Agriculture input subsidy (where crop loss is 50% and above) for damage caused to all types of agriculture and horticulture cropped areas due to the notified natural disasters only (i.e. cyclone, cloud burst, drought, earthquake, tsunami, flood, hailstorm, landslides, avalanche, fire, pest attack, cold waves/frost). These are Rs. 4,500/- per ha. for rainfed crops, Rs. 9,000/- per ha. for assured irrigated crops, subject to minimum assistance not less than Rs.750 and restricted to sown areas, and Rs. 12,000/- per ha. for all type of perennial crops, subject to minimum assistance not less than Rs. 1500/- and restricted to sown areas., where crop loss is more than 50% and above. However, in addition to regular schemes the farmers are entitled for compensation under the National Agricultural Insurance Scheme of the Ministry of Agriculture, which is being implemented by the State Government.